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Title: Regarding denial of acceptance of the papers given to the Secretary- General's Office by the officers of the Lok Sabha Secretariat during the debate on the Motion of Confidence.

DR. SUBRAMANIAN SWAMY (MADURAI): Sir, I have a point of order. I hope, I have your permission to raise a point of order. ... (Interruptions)

SHRI R. MUTHIAH (PERIYAKULAM): I have given a notice. ... (Interruptions)

DR. SUBRAMANIAN SWAMY : Sir, I hope, I have your permission.

MR. SPEAKER: What is your point of order?

DR. SUBRAMANIAN SWAMY : My point of order is that when the debate was in progress on the Motion of Confidence, I had read out certain news items and in the course of it, I said that I had given those papers to the Secretary-General's Office at 10.30 a.m. that day. Unfortunately, the Officers of the Secretariat on the floor, here at the Table, said that they had not received those papers. A series of allegations were made against me that I have told a lie. Subsequently, Mr. Speaker, Sir, I stand by it and I request you for the sake of my reputation to correct the record.

MR. SPEAKER: It is a fact that your letter, along with the documents, was received in my Office. I say this just to put the record straight. I hope, this satisfies you.

DR. SUBRAMANIAN SWAMY : Thank you very much. ... (Interruptions)

You made allegations.

SHRI MADHUKAR SIRPOTDAR (MUMBAI NORTH-WEST): You are a...* person.

डा. सुब्रह्मण्यम स्वामी : आपको ...। आनी चाहिए।

श्री मधुकर सरपोतदार : यदि किसी को ...आनी चाहिए, तो वह आपको आनी चाहिए। ... (व्यवधान)

DR. SUBRAMANIAN SWAMY : You are proud of the LTTE. You should be ...* of yourself. ... (Interruptions)

MR. SPEAKER: Nothing will go on record.

(Interruptions)..*

_____ * Expunged as
ordered by the Chair.

**Not Recorded.

MR. SPEAKER: Hon. Members, please take your seats.

... (Interruptions)

MR. SPEAKER: Nothing will go on record except what Shri Sudip Bandyopadhyay says.

(Interruptions)*

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH-WEST): I rise to raise a matter of privilege against Kumari Mayawati, an hon. Member of this House. I will just go through the contents of the letter which I have

written to you.

MR. SPEAKER: Shri Bandyopadhyay, you have given a notice.

... (Interruptions)

अध्यक्ष महोदय : आप बैठ जाइये।

... (व्यवधान)

MR. SPEAKER: You have given a notice for privilege. It is under my consideration. Please take your seat.

SHRI SUDIP BANDYOPADHYAY : Can I explain it?

MR. SPEAKER: It is under my consideration. Please take your seat.

SHRI SUDIP BANDYOPADHYAY : I should explain it.

MR. SPEAKER: The notice that you have given is under my consideration. Please take your seat.

... (Interruptions)

MR. SPEAKER: Nothing will go on record except what Shri Muthiah says.

(Interruptions)*

(At this stage, Shri Akbar Ahmad came
and stood on the floor near the Table.)

MR. SPEAKER: Hon. Member, please go back to your seat.

... (Interruptions)

11.04 1/2 hrs

(At this stage, Shri Akbar Ahmad went back to his seat.)

*Not Recorded.

MR. SPEAKER: Shri Bandyopadhyay, I have received your notice. It is under my consideration. Please take your seat.

... (Interruptions)

श्री विजय गोयल (चांदनी चौक): मैंने भी ब्रीच ऑफ प्रिविलेज का नोटिस दिया है। मैं चाहता हूँ कि अध्यक्ष महोदय उस पर अपनी रूलिंग दें।

... (व्यवधान)

MR. SPEAKER: Hon. Members, please take your seats. What is this?

... (Interruptions)